

सं० A-32012/2/2019-Admn.I (LA)

भारत सरकार /Government of India

विधि एवं न्याय मंत्रालय

Ministry of Law & Justice

विधि कार्य विभाग

Department of Legal Affairs

Shastri Bhawan, New Delhi

Dated the 19th July, 2024

OFFICE ORDER No. 152/2024

Consequent upon the acceptance of the recommendations made by the DPC by the Competent Authority, Shri Sudarshan Lamba, Junior Central Government Advocate, is hereby promoted to the post of Assistant Government Advocate [Grade-IV of the Government Advocate service cadre of Indian Legal Service] in the Level 11 of Pay Matrix in the Department of Legal Affairs, Ministry of Law & Justice with effect from the date of assumption of charge.

2. The above promotion is subject to further orders that may be passed by the Hon'ble Supreme Court in Jarnail Singh & Ors. batch of cases in Civil Appeal No.629 of 2022 arising out of SLP(C) No. 30621 of 2011.



(Rajeev Kumar)

Deputy Secretary to the Govt. of India

Tel. 2338 8744

Copy to:

1. The officer concerned.
2. Smt. Deepa R. Krishnan, Under Secretary, Union Public Service Commission with reference to letter no.1/4(6)/2024-PD-4 dated 16.07.2024.
3. PS to Hon'ble MoS (I/C) L&J/PSO to LS/ PPSs to Addl. Secretaries/PPSs to JS & LA/CCA.
4. In-charge, Branch Secretariats (Bengaluru/Chennai/Kolkata/ Mumbai).
5. In-charge, CAS/Lit.(HC)/Lit.(LC).
6. The Pay & Accounts Officer, Department of Legal Affairs, M/o Law and Justice, New Delhi.
7. Cash Section / Admn. II/ Admn. III/ Admn. IV Section/ Hindi Unit.
8. e-office portal.